UDAN Scheme in Maharashtra

- †30. SHRI AMAR SHANKAR SABLE: Will the Minister of CIVIL AVIATION be pleased to state:
- whether Government has proposed any project to make all the existing airports in the country completely operational and if so, the details thereof;
- (b) the names of airports covered for implementation of Ude Desh Ka Aam Nagrik (UDAN) Scheme in Maharashtra;
- the provisions being made by Government to provide the benefits of these airports to more and more people; and
- the number of airports/airstrips of Maharashtra being considered under Regional Connectivity Scheme (RCS)?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Ministry of Civil Aviation, Government of India has envisaged a scheme for Regional Connectivity in the National Civil Aviation Policy, 2016. This scheme is to be implemented by way of revival of un-served and under-served airports/ routes, concession by various stakeholders and viability gap funding (VGF). The development of airports/airstrips is to be undertaken only in those States where the State Government agrees to provide requisite concessions and there is a firm commitment from airlines to fly from/to such airports.

RCS-UDAN (Ude Desh Ka Aam Nagrik) is market driven mechanism. Development of regional air connectivity routes is proposed to be left to market forces such that airlines undertake assessment of demand and nature of supply required on particular routes and lead the process under RCS.

- The airports at Nanded, Nasik, Kohlapur, Jalgaon and Solapur in Maharashtra were covered in UDAN Scheme after the first round of bidding. Further, the airport at Ozar (Nasik) in Maharashtra has also been covered in UDAN Scheme after the second round of bidding.
- Government of India has sanctioned ₹ 4500 crores for revival of 50 unserved and underserved airports.

[†]Original notice of the question was received in Hindi.

(d) The following 24 Unserved/Underserved airports in the State of Maharashtra have been included in the Regional Connectivity Scheme (RCS): Akola, Amravati, Baramati, Chandrapur, Darna Camp, Deolali, Dhulia, Gondia, Jalgaon, Jath, Karad, Kawalpur, Kolhapur, Kudal, Latur (Maharashtra Airport Development Company Ltd.), Lonavala Amby Valley, Nanded, Osmanabad, Ozar (Nasik), Phaltan, Ratnagiri, Shirpur, Solapur and Waluj.

Development of international airport in Visakhapatnam

- 31. SHRI V. VIJAYASAI REDDY: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Airports Authority of India (AAI) bagged the tender to develop an international airport at Bhogapuram in Visakhapatnam district of Andhra Pradesh under Public Private Partnership (PPP) mode;
- (b) whether it is also a fact that Government of Andhra Pradesh has cancelled the tender stating reasons about its intention of not just development of the airport but also related to infrastructure like aviation academy, Maintenance Repair Overhaul (MRO) facility for aircraft and aerotropolis;
- (c) whether AAI has come forward to take up building integrated airport at Bhogapuram as sought by Government of Andhra Pradesh; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) No Sir.

- (b) Yes Sir. The Government of Andhra Pradesh has cancelled the tender with a view to revise the scope of the project by including an Aerotropolis, Aviation Training Institute and MRO.
- (c) and (d) Yes Sir, after opening of bids, Airports Authority of India (AAI) showed interest to take up project and that development of MRO and Aviation Academy were included in the scope of the Project. But under the present scope of the tender, it is not mandatory to the concessionaire for development of MRO and Aviation Academy and the Authority can't enforce the concessionaire to build the same.